

**SCHEDULE II FORM D****PROOF OF CLAIM BY FINANCIAL CREDITORS**

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

To  
The Liquidator  
Mrs Mummaneni Vazra Lakshmi  
Flat No.107, V.V.Vantage Residency, Somajiguda, Hyderabad – 500082  
E-mail: emailtolak@gmail.com

From

Bollina Uma Devi  
Flat No.H2, Trendset Vantage, Road # 14, Banjara Hills, Hyderabad – 500038  
E-mail Id: [umadevibollina@gmail.com](mailto:umadevibollina@gmail.com)

Date: 30/11/2021

**Subject:** Submission of proof of claim in respect of the liquidation of Hindusthan Ispat Private Limited under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

Bollina Uma Devi hereby submits this proof of claim in respect of the liquidation of Hindusthan Ispat Private Limited. The details for the same are set out below:

1.	NAME OF FINANCIAL CREDITOR  (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Bollina Uma Devi Aadhaar No.683836772151 (Copy attached)
2.	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	Bollina Uma Devi Flat No.H2, Trendset Vantage, Road # 14, Banjara Hills, Hyderabad – 500038 E-mail Id: <a href="mailto:umadevibollina@gmail.com">umadevibollina@gmail.com</a>
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED)	PRINCIPAL : Rs . 12 , 00 , 81 , 000 / - INTEREST : Rs . 4 , 84 , 63 , 470 / - TOTAL CLAIM : Rs . 16 , 85 , 44 , 470 / -
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Loan Agreement dated 01/07/2019
5.	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	NIL
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	As per the requirement of the Corporate Debtor for meeting its financial obligations, the Financial Creditor had arranged funds of Rs.20,92,01,000/- and both the parties entered into a Loan Agreement on 01/07/2019. As per the Loan Agreement, the loan was to be repaid in two installments of Rs.10 crore on 30/09/2019 and the balance amount on 31/12/2019 along with interest. The Corporate Debtor failed to make the payments as per the Loan Agreement and the FC gave additional time of two months for making the payment. As the CD failed to make the payment even after extended time line, the FC approached NCLT for recovery of dues. After the FC had filed the petition, the CD made payments aggregating to Rs.8,91,20,000/- in December 2020. Based on the petition filed by the FC, the Hon'ble NCLT admitted the company to CIRP. The FC submitted its claim for the balance principal amount and interest as per the Loan Agreement, which was admitted by the IRP in CIRP.

B. Uma Devi

†

7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	The FC received partial payment of Rs.8,91,20,000/- in December 2020, which has been reduced to arrive at the claim amount.
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	NIL
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NIL
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	State Bank of India, HNI Branch, Road # 2, Banjara Hills, Hyderabad Account No.20064580634 IFSC: SBIN0013765
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	(i)Copy of Loan Agreement dated 1/7/2019 (ii)Copies of reminders sent to the company (iii)Statement of account with IOB, R.P.Road, Secunderabad wherein the loan payments are reflected (iv)Statement of account issued by the FC (v) Calculation of interest due

Signature of financial creditor or person authorised to act on his behalf  
(please enclose the authority if this is being submitted on behalf a financial creditor)

X B. Uma Devi

Name in BLOCK LETTERS BOLLINA UMA DEVI

Position with or in relation to creditor SELF

Address of person signing Flat No.H2, Trendset Vantage, Road # 14, Banjara Hills, Hyderabad – 500038

\*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

P SANDHYA RANI  
S.V.L.NO. 1/2007  
H.NO. 8-3-677/1/2  
YELLAREDDYGUDA  
HYDERABAD - 500073  
LICENSE NO: 06/2007



58852  
146955

తెలంగాణ  
NOV 30 2021

ZERO ZERO ZERO ZERO ONE ZERO ZERO 11:25

Rs.0000100 PB5932

NON-JUDICIAL  
STAMP DUTY

TELANGANA

### AFFIDAVIT

I, Bolina Uma Devi, currently residing at Flat No.H2, Trendset Vantage, Road # 14, Banjara Hills, Hyderabad – 500038, do solemnly affirm and state as follows:

1. The above named corporate debtor (Hindusthan Ispat Private Limited) was, at the liquidation commencement date, that is, the 1<sup>st</sup> day of October 2021 and still is, justly and truly indebted to me [~~or to me and [insert name of co partners]~~], ~~my co partners in trade, or, as the case may be~~ in the sum of Rs.16,85,44,470/- for loan disbursed.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:

*[Please list the documents relied on as evidence of debt and of non-payment.]*

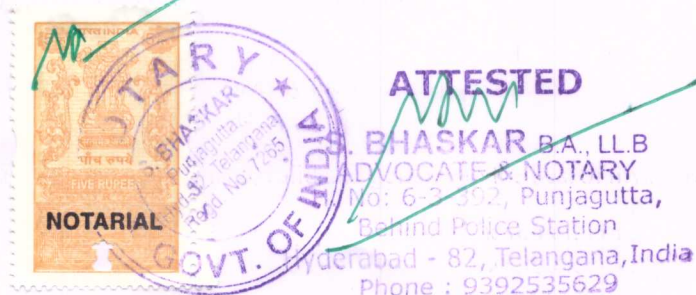
- (i) Copy of Loan Agreement dated 1/7/2019
- (ii) Copies of reminders sent to the company
- (iii) Statement of account with IOB, R.P.Road, Secunderabad wherein the loan payments are reflected
- (iv) Statement of account issued by the FC
- (v) Calculation of interest due

3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

*[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the financial creditor which may be set-off against the claim.]*

Amount of Rs.8,91,20,000/- received in the month of December 2020 (reduced from claim amount)

Solemnly, affirmed at Hyderabad on Tuesday, the 30<sup>th</sup> day of November 2021



Before me,

Notary / Oath Commissioner.

30 NOV 2021

+ B. Uma Devi  
Deponent's signature.

### VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified at Hyderabad on this 30th day of November 2021.

+ B. Uma Devi  
Deponent's signature.

**BOLLINA UMA DEVI****ANNEXURE TO FORM D****CALCULATION OF INTEREST DUE FROM HINDUSTHAN ISPAT (P) LTD**

RATE OF INTEREST

12% p.a.

LIQUIDATION COMMENCEMENT DATE

1-Oct-21

DATE	PARTICULARS	AMOUNT (RS)	BALANCE (RS)
1-Jul-19	BALANCE DUE	209,201,000	209,201,000
14-Dec-20	PAYMENTS RECEIVED	13,700,000	195,501,000
15-Dec-20	PAYMENTS RECEIVED	43,340,000	152,161,000
18-Dec-20	PAYMENTS RECEIVED	32,080,000	120,081,000
23-Feb-21	INTEREST ON RS.209201000 FOR 18 MONTHS FROM 1/7/2019 TO 31/12/2020	37,656,180	
	INTEREST ON RS.120081000 FOR 9 MONTHS FROM 1/1/2021 TO 01/10/2021	10,807,290	
	TOTAL INTEREST	48,463,470	168,544,470

B. Uma Devi

+



భారత ప్రభుత్వం  
GOVERNMENT OF INDIA

బొల్లిని ఉమాదేవి  
Bollina Umadevi



పుట్టిన సంవత్సరం/ Year of Birth: 1968  
స్త్రీ / Female

6838 3677 2151



ఆధార్ - సామాన్యుని హక్కు.

B. Uma Devi

For the pur pose of NCLT, Issued on 30/11/21  
only



భారత విశిష్ట గుర్తింపు ప్రాధికార సంస్థ  
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

చిరునామా: w/o బొల్లిని శ్రీ వెంకట సత్య  
ధర్మవతార్, హ-2 ట్రెండెట్ వంటగె  
రోడ్ నెం 14, నేఆర్ ఆశ హాస్పిటల్  
బంజారా హిల్స్, ఖైరతాబాద్, హైదరాబాద్  
ఆంధ్రప్రదేశ్, 500034

Address: W/O Bollina Sri  
Venkata Satya  
Dharmavathar, H-2 Trendset  
Vantage, Road No 14, Near  
Asha Hospital, Banjara Hills,  
Khairatabad, Banjara Hills,  
Hyderabad, Andhra Pradesh,  
500034

1947  
1800 180 1947

help@uidai.gov.in

www.uidai.gov.in

పి.ఓ. బాక్స్ నెం. 1947,  
బెంగుళూరు-560001